

(b) the number of those amongst them who adopted the foreign citizenship and settled there and the reasons therefor?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) 10,541.

(b) The information is being collected and will be laid on the Table of the Sabha.

RECONSTRUCTION OF THE COPYRIGHT BOARD

1435. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government have re-constituted the Copyright Board in the country; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) Yes, Sir.

(b) The term of the appointment of the Chairman and other members of the previous Board had expired.

GOVERNMENT HOTELS IN DELHI

1436. SHRI B. C. PATTANAYAK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government-owned hotels in Delhi are running at a loss;

(b) if so, whether Government propose to effect a change in the management of the public sector hotels; and

(c) if the answer to part (b) above be in the negative, what other measures Government propose to take in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Of the four Government-owned hotels in Delhi, namely Ashoka, Janpath, Ranjit and Lodhi, the first two—Ashoka and Janpath—are working at a profit while the other two are running at a loss.

(b) The question of merging the Ashoka Hotels Ltd. and Janpath Hotels Ltd., with the India Tourism Development Corporation, with a view to ensuring co-ordinated development of Hotels in the public sector, is under consideration.

(c) A reference is invited to the reply given to part (b) of Starred Question No. 186 in the Rajya Sabha on the 26th February, 1969.

RENAMING OF ANDAMAN ISLANDS

1437. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a proposal under the consideration of Government to rename the Andaman Islands as Shaheed and Swaraj Dwips; and

(b) if so, the details of the proposal and by when these islands are to be renamed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The question whether the names of the Andaman and Nicobar Islands need be changed was recently considered by the Home Minister's Advisory Committee for the Islands. The Committee did not favour any change in the present names of these islands.

1438. [Transferred to the 28th March, 1969]